

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/155/2016
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHWA SHANKAR R. ASHOK KUMAR	Counsel for 2 nd Respondents	
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2.	K. Gautham Kumar Arthiban Vijay A. K	Counsel for Petitioner	
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ORDER

Counsels for both the parties are present and prayed for time for making final submissions. Put up on 12.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)